

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/28/KOB/2022
SECTION	SECTION 59,241 C/ACT
NAME OF PARTIES	USHA KRISHNAKUMAR & OTHERS V/S THARAKAN WEB INNOVATIONS PVT LTD & OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN.

28 May 2024

## O R D E R

**IA(C/ACT)/60/KOB/2024 in CP(C/ACT)/28/KOB/2022**

List this matter for further consideration on **25.07.2024**.

**IA(C/ACT)/37/KOB/2024 in CP(C/ACT)/28/KOB/2022**

List this matter for further consideration on **25.07.2024**.

**IA(C/ACT)/170/KOB/2023 in CP(C/ACT)/28/KOB/2022**

List this matter for further consideration on **25.07.2024**.

**CP(C/ACT)/28/KOB/2022**

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. Sharad Kodianthara appears on behalf of the Respondents through virtual mode.

Both sides seek an adjournment. Considering their request, list the matter for hearing on **25.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**